

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

18

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/03/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/171/2018
NAME OF THE PETITIONER(S) : YASHASWI FERRY SERVICE PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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B. Sarath babu
V-Raj

For Respondent
For Plaintiff

B. Sarath
V-Raj

ORDER

Representative for the Applicant present. Counsel for the RoC has filed the report; the same is taken on file.

Heard the representative for the Applicant and Counsel for the RoC and perused the record placed on file. It reveals from the record that the Company has been incorporated during 2010. Thereafter, no balance sheet and annual returns were filed. Due to which, the name of the Company has been struck off from the Register of Companies under section 248(5) on 15-21.07.2017.

The record further reveals that the Company is not carrying on any business. During the period of 7 years, no Income Tax returns have been filed. There is nothing on record to suggest that the Company is running any business. It is a shell Company.

The Application is devoid of merits and stands **dismissed**.

- SD -
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)